

**GOVERNMENT OF INDIA**  
**MINISTRY OF CIVIL AVIATION**  
**Rajya Sabha**  
**UNSTARRED QUESTION NO. : 1764**  
**TO BE ANSWERED ON THE 10th March 2021**  
**OPERATION OF FOREIGN AIRLINES**

**1764. SHRI VINAY DINU TENDULKAR**

**Will the Minister of CIVIL AVIATION be pleased to state:-**

- (a) the number of foreign airlines that have applied for starting their operations in the country and the current status thereof;**
- (b) the number of airlines operating in civil and cargo sectors;**
- (c) the number along with the places where the General Sales Agents have been appointed by all the airlines operating their business in the country, the details thereof; and**
- (d) whether any guidelines have been provided by Government to the said airlines for appointing their General Sales Agents?**

**ANSWER**

**Minister of State (IC) in the Ministry of CIVIL AVIATION  
(Shri Hardeep Singh Puri)**

**(a) At present, 4 foreign airlines have applied to Directorate General of Civil Aviation (DGCA) for starting their operations in the country. No final decision has been taken by DGCA in the matter so far.**

**(b) During winter schedule 2020-21, 23 foreign airlines are operating scheduled cargo services. Due to COVID-19 pandemic, international scheduled passenger services are suspended from 23rd March, 2020. However, at present, 35 foreign airlines are operating under air bubble arrangement with 27 countries.**

**(c) & (d) Since, it is purely a commercial activity of airlines, hence, this Ministry does not maintain such data. However, Bureau of Civil Aviation Security( BCAS) has promulgated AVSEC Order No. 03/2019**

**dated 08.11.2019 regarding Security Programme for Authorized Agent/  
Custom House Agent/ Freight Forwarders, General Sales Agent (GSA),  
General Sales and Services Agent (GSSA) and all airline  
representational services providers.**

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